Annexure-5 Name of the corporate debtor: Aastha Buildhome Developers Private Limited

Date of commencement of CIRP: 09.12.2022

List of Creditors as on: 26.08.2023 List of Operational Creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authoriz ed represe ntative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim under	claim not	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	of	Whether related party?	% Voting share in CoC, if applicable	continge nt claim	mutual dues, that may be set-off	verification	admitted	
	Ram Ratan Sharma	Workmen	28.04.2023	1,00,000. 00	0.00		No	N/a	Nil	Nil	0.00	1,00,000.00	The creditor filed claim on 28.04.2023, beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
2.	Rahul Yadav	Workmen	10.05.2023	4,12,299. 00	0.00		No	N/A	Nil	Nil	0.00	4,12,299.00	The creditor filed claim on 28.04.2023, beyond the prescribed time period as per Regulation

											12(2) of CIRP Regulations, 2016
Sadhuram Gurjar	Workmen	17.05.2023	7,83,699. 00	0.00	No	N/A	Nil	Nil	0.00		The creditor filed claim on 17.05.2023, beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
Sharma	Workmen	13.06.2023	3,52,890. 00	0.00	No	N/A	Nil	Nil	0.00	3,52,890.00	The creditor filed claim on 13.06.2023, beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
TOTAL			16,48,888 .00	0.00						16,48,888.00	